

अतारंकित प्रश्न संख्या 4335 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) नागालैंड सचिवालय में आग लगने की घटना के कारणों की जांच के लिए केन्द्रीय सरकार द्वारा भेजे गए विशेषज्ञों की रिपोर्ट का व्यौरा क्या है;

(ख) क्या सरकार ने किसी के विरुद्ध कोई कार्यवाही की है और यदि हां, तो कितने कर्मचारियों के विरुद्ध; और

(ग) उनके विरुद्ध क्या कार्यवाही की गई है ?

वैदेशिक-कार्य मंत्रालय में उपमंत्री :
(श्री सुरेन्द्रपाल सिंह) : (क) जैसा कि 3 जुलाई, 1967 को अतारंकित प्रश्न संख्या 4335 के उत्तर में बताया गया था, इस मामले का सम्बन्ध प्रमुख रूप से नागालैंड राज्य की सरकार से है। इस आग के कारणों का, जिससे नागालैंड सचिवालय जल गया था, पता लगाने के लिए नियुक्त विशेषज्ञों की रिपोर्ट को अभी अंतिम रूप नहीं दिया गया है लेकिन वह नागालैंड सरकार को मिल अवश्य जाएगी।

(ख) और (ग)। प्रश्न नहीं उठते।

भारत इलेक्ट्रॉनिक्स लिमिटेड में
निमित्त बल्व

29. श्री मोहन प्रसाद : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) मई, 1959 में भारत इलेक्ट्रॉनिक्स लिमिटेड और हालैंड के मैसर्स फिलिप्स के बीच हुए करार के परिणामस्वरूप अब तक कितने मूल्य के बल्व बने हैं; और

(ख) उन पर रायल्टी के रूप में कुल कितनी राशि की विदेशी मुद्रा दी गई ?

प्रतिरक्षा मंत्रालय में राज्य-मंत्री (श्री बलीराम भगत) : (क) तथा (ख)। सर्वश्री भारत इलेक्ट्रॉनिक्स लि० द्वारा 30-9-1967

तक निमित्त बल्वों का कुल मूल्य 458.05 लाख रुपये था। हालैंड के सर्वश्री फिलिप्स के साथ करार के अन्तर्गत, सर्वश्री भारत इलेक्ट्रॉनिक्स लि० द्वारा बेचे गए बल्वों पर तकनीकी सहायता शुल्क देय है न कि रायल्टी। 30-9-1967 तक बेचे गए बल्वों का मूल्य 430 लाख रुपये है। इन विक्रयों पर कर इत्यादि काट कर सर्वश्री फिलिप्स को कुल देय दी गई राशि 13.84 लाख रुपये है।

MANUFACTURE OF INDIGENOUS T.V. SETS

30. SHRI RAM KISHAN GUPTA:
SHRI TULSIDAS DASAPPA :
SHRI S. KUNDU :

Will the Minister of DEFENCE be pleased to refer to the reply given to Unstarred Question No. 2131 on the 12th June, 1967 and state the up-to-date progress made regarding the manufacture of indigenous Television Sets in India ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI B. R. BHAGAT): The applications for the import of Capital Goods from the two firms which have been licensed for the manufacture of Television Receiver sets have since been cleared by the Capital Goods Committee. They are expected to start manufacture of Television Sets from the middle of 1968.

THE 'UNTOLD STORY' BY LT. GEN. KAUL

31. SHRI RAM KISHAN GUPTA :
SHRI GANESH GHOSH :
SHRI SATYA NARAIN SINGH:
SHRI K. RAMANI :
SHRIMATI SUSEELA GOPA-
LAN :
SHRI E. K. NAYANAR :
SHRI P. P. ESTHOS :
SHRI K. M. ABRAHAM :
SHRI UMANATH :

Will the Minister of DEFENCE be pleased to refer to the reply given to Unstarred Question No. 9 on the 22nd May, 1967 and state :

(a) whether Government have completed the examination of the Book "Untold Story" by Lt. General Kaul; and

(b) if so, the result thereof ?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH): (a) Yes, Sir.

(b) It has been decided that no action need be taken against Lt. General B. M. Kaul.

MEMORIAL FOR JAWANS IN DELHI

32. SHRI RAM KISHAN GUPTA :
SHRI CHINTAMANI PANI-
GRAHI :

Will the Minister of DEFENCE be pleased to refer to the reply given to Unstarred Question No. 720 on the 29th May, 1967 and state :

(a) whether the details of the scheme to raise a memorial in Delhi in memory of the jawans of the Armed Forces who laid down their lives for the defence of the country during the Indo-Pak conflict, have been worked out; and

(b) if so, the main features thereof ?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH) : (a) and (b). The details of the combined project for a War Memorial-cum-Defence services Museum have not yet been worked out. A site has been selected in Delhi and a Committee has been set up to prepare plans and estimates for the project. Details of War Museums have been received from 8 foreign countries and a smaller Committee has been appointed to sift these data and to make their recommendations to the main Committee.

CODE FOR POLITICAL BROADCAST FROM A.I.R.

33. SHRI RAM KISHAN GUPTA :
SHRI VASUDEVAN NAIR :
SHRI TULSIDAS DASAPPA :
SHRI K. P. GANESH :
SHRI PREM CHAND VERMA :
SHRI C. JANARDHANAN :
SHRI E. K. NAYANAR :
SHRI MOHAMMAD ISMAIL :
SHRI P. GOPALAN :
SHRI BHAGABAN DAS :
SHRIMATI SUSEELA GOPA-
LAN :
SHRI SHIV KUMAR SHASTRI :

77LSS(CP)/67-4

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government have finalised the Code to be followed by the All India Radio for regulating broadcasts including those by political personalities; and

(b) if so, the details thereof ?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH) : (a) and (b). After holding discussions with Chief Ministers and State information Ministers, we have agreed on the substance of the Code, on the lines of which it is being drafted and finalised. The substance of the Code consists of the following :—

- (1) No criticism of friendly countries;
- (2) No attack on religion or communities;
- (3) Nothing obscene or defamatory;
- (4) No incitement of violence or nothing against law and order.
- (5) Nothing amounting to contempt of court;
- (6) No casting of any aspersions against the integrity of the President, Governors and the Judiciary;
- (7) No party to be attacked by name;
- (8) No hostile criticism of any State or the Centre; and
- (9) Nothing showing disrespect to the Constitution or advocating change in the Constitution by violence should be permitted, but advocating changes in a constitutional way should not be debarred.

मास्को रेडियो से प्रसारण

34. श्री यशवन्त सिंह कुशवाह :

श्री गं० च० दीक्षित :

क्या वैदेशिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मास्को से नियंत्रित "रेडियो पीस एण्ड प्रोग्रेस" ने अपने भारत विरोधी प्रचार के द्वारा भारत के आन्तरिक मामलों में हस्तक्षेप किया है ;